

(b) In pursuance of the recommendations of the Planning Commission, the Malabar Tenancy Act, 1929 was extended to Mahe in 1958. As the Malabar Tenancy Act has since been repealed in Kerala and replaced by the Kerala Agrarian Relations Act, the Government of India are taking steps to extend the Kerala Agrarian Relations Act to Mahe.

#### **Industrial Estates at Nangal Dam**

\*354. **Shri Daljit Singh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that an industrial estate was proposed to be set up at Nangal Dam where the construction of Dams is about to be completed; and

(b) if so, what steps are being taken for its finalisation?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). The Government have approved of a proposal for the establishment of an industrial estate with 50 units at the Nangal Dam during 1964-65. The selection of site and acquisition of land would be made during 1963.

#### **Oil Mills in U.P.**

\*355. **Shri S. N. Chaturvedi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that production of oil in mills in Uttar Pradesh has fallen and certain units have either closed or are partially working since the introduction of Forward Trading in mustard oil seeds;

(b) whether this led to steep fluctuations in prices; and

(c) if so, what Government propose to do about it?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Forward Trading in mustard seed commenced at Agra, Uttar Pradesh in

December 1957 and in Kanpur in July 1959. From statistics available with Government, the quantity of mustard seed crushed in Uttar Pradesh has risen from 432,000 tons in 1957-58 to 600,000 tons in 1959-60. Government are not aware of any closure of oil mills in Uttar Pradesh.

(b) No, Sir.

(c) Does not arise.

#### **Import of Santonine Drug**

\*356. **Shri Sham Lal Saraf:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are issuing Import Licences for the import of Santonine Drug from foreign countries;

(b) whether Government are aware that there is a Government owned factory at Baramullah in Kashmir manufacturing this drug;

(c) whether this has also been brought to the notice of Government that the drug manufactured in this factory which is of standard quality is not being sold at the moment and there is a stock of its produce piling up over a year and half because of unrestricted imports; and

(d) whether Government would revise their import policy in this behalf so as to enable this factory to sell its products in a smooth sailing manner?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to (d). A statement is placed on the Table of the House.

#### **STATEMENT**

Government are not issuing import licences for the import of Santonine as this item has already been included in banned list for import. Government are aware that there is a Government owned factory in Kashmir and that they have accumulated stocks. But the accumulation is not due to unrestricted imports.

The question of revision of import policy in regard to this item does not arise as it is already on the banned list.

**Vigilance over the Air Space on  
India-China Border**

\*357. { Shri Hari Vishnu Kamath:  
Shri D. N. Tiwary:  
Shri A. S. Saigal:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Chinese Government have suggested a plan for maintaining vigilance over the airspace on the India-China border;

(b) if so, the details of the Chinese proposal; and

(c) the reaction of Government thereto?

\* **The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir. The Chinese Government have not proposed any plan for joint vigilance over the air space on the India-China border. In their note dated 20th March 1962 having denied responsibility for some recent intrusions into Indian air space by Chinese aircraft, they claimed that aircraft of the United States of America and Formosa were engaging in flights over the Sino-Indian and Sino-Burmese borders, and expressed the hope that China, India and Burma would maintain a common vigilance.

(b) and (c). Copies of the Chinese note dated 20th March, 1962 and the Government of India's reply thereto dated 23rd April 1962, which are relevant in this connection, are placed on the table of the House. [See Appendix I, annexure No. 56].

**State Trading Corporation in Kerala**

\*358. { Shri Maniyangadan:  
Shri A. K. Gopalan:  
Shri P. Kunhan:  
Shri Warrior:  
Shri Vasudevan Nair:  
Shri M. K. Kumaran:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Government of Kerala had moved the Union Government for establishing a State Trading Corporation for cash crop in the State; and

(b) if so, what is the reaction of the Union Government to the proposal?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The proposal has been kept in abeyance by the State Government in consultation with the Government of India.

**Building of Defence Secretariat**

\*359. **Shri Sham Nath:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether Government are aware that the Defence Ministry has formulated a proposal to put up a Defence Secretariat as a counterpart of Parliament House; and

(b) whether it is also a fact that the Institutions of Architects and of Town Planners have protested against this proposal.

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). Government have decided to construct an office building on a plot behind the South Block. For the sake of symmetry, this building will be circular and similar to the Parliament House in external appearance. The Defence Headquarters is proposed to be accommodated in it. The Institute of Town Planners, India have urged reconsideration of the proposal